



## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.156/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

Name	of the Company	Sushil Kumar Ganeriwala	-Versus-Bengal Brahmaputra De	velopers Pvt. Ltd. & Ors
Under Section		397/389		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. C. 2.(s.	S. SANJAY ROHIT KI	KUMAR GUPTA UMAR KESHRI (	(POS) } PETITIONER.	Rahit Keshri 27/11/17.

1. RATNANKO BANGR JEE, SR. ADVOCATE PRESPONDENT 2. SWAPNA CHOUBEY, ADVOCATE

## ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 29/11/2017 for remaining arguments.

(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (J)

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